

PLANNING be pleased to state:

(a) whether the Kerala and Calicut Universities are threatened with the de-recognition of their medical degrees by the Indian Medical Council; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) There is no proposal under the consideration of the Medical Council of India.

(b) Does not arise.

**Suspension of Workers of Shahjahanpur Ordnance Clothing Factory**

3239. SHRI JITENDRA PRASAD: Will the Minister of DEFENCE be pleased to state:

(a) whether 21 workers of the Shahjahanpur Ordnance Clothing Factory were suspended by the General Manager due to their being implicated in two court cases;

(b) whether the workers were acquitted by the Judicial Magistrate on the 10th February, 1971; if so, the reasons for their not having been reinstated yet; and

(c) if so, whether the Ministry received any representation regarding the above mentioned fact and if so, the action taken thereon?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) Yes, Sir. 23 workers were suspended.

(b) Reinstatement of all the 23 workers was ordered by the General Manager on 8-6-1971 in light of the orders passed by the Judicial Magistrate on 10th Feb 1971. Full pay and allowances for the whole period of suspension will be admissible to the workers.

(c) Some representations were received from members of the public regarding the incident, but considering that the situation had returned to normal, no further action was deemed necessary.

**Setting Up of an Ordnance Factory in Eastern U. P.**

3240. SHRI RAJDEO SINGH: Will the Minister of DEFENCE be pleased to state whether Government are considering to establish an ordnance factory somewhere in Eastern U. P. as recommended by the Patel Study Team?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): At present the establishment of any fresh unit of Ordnance Production is not under consideration.

**Falling of an Iron Derrick on Bahadur Shah Zafar Marg, New Delhi**

3242. SHRI JYOTIRMOY BOSU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that an iron derrick meant for the bridge to be constructed by Delhi Development Authority fell on Bahadur Shah Zafar Marg, New Delhi on the 10th June, 1971; and

(b) if so, the reason therefor and the loss suffered?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) In connection with an over-bridge construction work that is being undertaken by the Hindustan Housing Factory for the Municipal Corporation of Delhi, on the 10th of June 1971, a steel derrick of about 35' height was being moved to one end near the foot path of Bahadur Shah Zafar Marg and was tied by steel ropes. One of the ropes of the derrick was slung across the road at a height of approximately 19', to ensure the stability of the derrick. Traffic was passing under-neath this rope. It is reported a bus passing on the opposite side of the road, rubbed against this rope and that the derrick was pulled towards the centre of the road and fell down demaging the back of a taxi and the front of the three wheeler scooter.

No loss was suffered by the Hindustan Housing Factory Limited. The incident however is being inquired into both by the Police and the Hindustan Housing Factory.